NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.07.2024 COURT OF REGISTRAR (VIRTUAL MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4368 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Murlidhar Vincom Pvt. Ltd. Vs. Skoda (India) Pvt. Ltd.	Ashish Choudhury
2.	I.A. No. 4378 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Santosh Kumar Jaiswal & Ors. Vs. Meena Surekha, Liquidator	Turab Ali Kazmi
3.	I.A. No. 4379 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Department Of State Tax Vs. Reliance Communications Ltd. & Anr.	Shwetal Shepal
4.	I.A. No. 4394 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Department of State Tax Vs. Cicil Biochem Pvt. Ltd. & Anr.	Shwetal Shepal
5.	I.A. No. 4424 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Avazy Realcon Pvt. Ltd. & Ors. Vs. Punjab National Bank & Ors.	Vaibhav Tyagi
6.	I.A. No. 4528 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Jayant Kasliwal Vs. State Bank Of India & Ors.	Akshat Agrawal
7.	I.A. No. 4530 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Bhopal Cooperative Central Bank Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Rishi Sood
8.	I.A. No. 4532 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Lora Mitra Rath Vs. Pradip Kumar Kar & Ors.	Dhananjay Bhaskar Ray
9.	I.A. No. 4546 of 2024 in Comp. App. (AT) (Ins.) No of 2024	J.C. Flowers Asset Reconstruction Pvt. Ltd. Vs. Consortium Of Nishkala Healthcare Pvt. Ltd. & Ujin Pharma Chem & Ors.	Anand Shankar Jha

10.	I.A. No. 4549 of	Resolve Support Services Pvt. Ltd.	Aditya Gauri
10.	2024 in Comp. App. (AT) (Ins.) No	Vs. Ashish Vyas,	Autya Gauri
	of 2024	Liquidator Orient Tourism Pvt. Ltd. & Ors.	
11.	I.A. No. 4553 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Armour Security India Pvt. Ltd. Vs. Ambience Pvt. Ltd.	Ankur Aggarwal
12.	I.A. No. 4556 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Lee Garden Ph 3 Welfare Society (Through President, Mr. Kishlaya Deb Purkayastha) Vs. Ajnara Real Tech Ltd. & Ors.	Joel
13.	I.A. No. 4562 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Trinamool Cha Bagan Sramik Union Vs. Ram Ratan Modi, Resolution Professional of Duncans Industries Ltd.	Tavish Bhushan Prasad
14.	I.A. No. 4569 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Rajkumar Dhamdhere Vs. Indian Renewable Energy Development Agency Ltd. & Ors.	Mukund P. Unny
15.	I.A. No. 4597 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Machinworks (International) Ltd. Vs. CFM Asset Reconstruction Company Pvt. Ltd. & Anr.	Soumya Dutta
16.	I.A. No. 4598 of 2024 in Comp. App. (AT) No of 2024	Ayyappan Capital Services Pvt. Ltd. & Anr. Vs. Aparna Anil Nadkarni & Ors.	Rajesh Takale
17.	I.A. No. 4604 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Pallavi Jhawar, Erstwhile Management of Ural India Ltd. (In Liquidation) Vs. CFM Asset Reconstruction Company Pvt. Ltd. & Anr.	Soumya Dutta
18.	I.A. No. 4618 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Steel Authority Of India Ltd Vs. Anish Agarwal, RP Of SAIL-SCL-Kerala Ltd. & Ors.	ANAND VARMA
19.	I.A. No. 4641 of 2024 in Comp. App. (AT) (Ins.) No of 2024	SMS Integrated Facility Services Pvt. Ltd. Vs. Venice Maintenance LLP	Pawan Kumar Yadav
20.	I.A. No. 4643 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Mukeshbhai Labhshankar Shilu Vs. Sureshbhai Labhshankar Shilu, Personal Guarantor to Shrinathji Ginning Process Pvt. Ltd. & Anr.	Anshula Grover
21.	I.A. No. 4647 of 2024 in Comp. App. (AT) (Ins.) No of 2024	Mukeshbhai Labhshankar Shilu Vs. Sarikaben Sureshkumar Shilu, Personal Guarantor to Shrinathji Ginning Process Pvt. Ltd. & Anr.	Anshula Grover

22.	I.A. No. 4785 of	Prakash Communications & Ors	Shubham Bhalla
	2024 in Comp. App.	Vs.	
	(AT) No. 209 of	Narinder Kumar Bawa & Anr.	
	2023		

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